

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE). (a) and (b). Government have a proposal to set up the additional capacity for manufacture of 2000 Tube Kilo Meters of Coaxial cables at Hyderabad in addition to the existing capacity at Rupnarainpur. This decision is consequent on the advantages to be derived in easier availability of this type of cables for the P & T requirement in the South/Western region. The matter is still under consideration.

(c) and (d) A lead extrusion press ordered on the Heavy Engineering Corporation, Ranchi for project No 9 (expansion of capacity for Dry Core cables) and found superfluous for Rupnarainpur (in view of certain modifications in the method of sheathing to be employed in the Dry Core cables to be manufactured there) was proposed to be diverted to Hyderabad. No item of machinery already installed in Rupnarainpur has been shifted.

Purchase of Machinery for Hindustan Cables Ltd Rupnarainpur

4041 SHRI SAMAR GUHA Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) whether some machineries were purchased from M/s. Kumardhubi Engineering Works for Hindustan Cables Ltd at Rupnarainpur in West Bengal, if so, the amount paid for the purchase,

(b) whether the machineries purchased from the Kumardhubi Engineering Works were found defective and unworkable and required to be replaced,

(c) whether Government inquired into the matter and if so, the findings thereof; and

(d) if not, whether Government propose to institute an inquiry into the purchase of defective machineries from the Kumardhubi Engineering Works?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE). (a) Yes, Sir. Information on the amount paid is being collected.

(b) As the machines supplied by M/s. Kumardhubi were not found satisfactory in operation, the Company had to augment the capacity by obtaining additional machines.

(c) and (d) These machines were developed indigenously for the first time and did not prove satisfactory in their performance on account of various teething troubles associated with the development of such types of plant and machinery in the country. As these machines were ordered with a view to develop indigenous capability, Government does not find it necessary to order any inquiry into the purchase of these machines.

Loss incurred by Hindustan Cables Ltd

4042 SHRI SAMAR GUHA. Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Hindustan Cables Ltd was running at a profit but for the last two years, it has been running at a loss, if so, the reasons therefor;

(b) whether one of the causes for the present failure of the Hindustan Cables to achieve its expected production is lack of supply of raw materials, particularly copper wires; and

(c) whether any inquiry has been made to go into the causes of loss of production of the Hindustan Cables; and if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE) (a) For the first time in its history, the company sustained a loss of Rs 1.80 lakhs in 1971-72.

The low production from this unit has resulted in the financial loss which is due to the labour trouble on account of multiplicity of Unions

(b) It is true that inadequate supply of copper wires required by the unit has to some measure affected the optimum output from this unit

(c) The Company have since instituted certain measures to avoid recurrence of such a situation

Enquiry into the murder of Hemanta Kumar Bose

4043 SHRI SAMAR GUHA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether representations were made to the Prime Minister for conducting an enquiry into the case of murder of Hemanta Kumar Bose a close associate of Netaji Subhas Chandra Bose

(b) whether the Chief Minister of West Bengal recently agreed to seek help of the Central Government for instituting a CBI inquiry to unearth the conspiracy behind the murder of Hemanta Bose,

(c) if so whether the Government have received any request from the Government of West Bengal in this regard and

(d) if so, the reaction of the Government thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) Some representations were received during the year 1971 in this connection reference is invited to answer furnished to unstarred question No 2321 in the Lok Sabha on 16th June 1971

(b) to (d) Facts are being ascertained

Failure of earlier Plans in achieving Targets of growth of National income etc

4044 SHRI SAMAR GUHA Will the Minister of PLANNING be pleased to state

(a) whether the Third Plan and the Fourth Plan up to the date have failed to achieve the targets of rate of growth of National Income as also reduction of population

(b) if so whether any assessment has been made in regard to such failures,

(c) if so the findings thereof, and

(d) the basic considerations for setting the targets of growth rate at 5.5 per cent and rate of reduction of population in the Fifth Plan keeping in view of the experience of the past failures in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) (a) As stated in the Chapter on Removal of Poverty in the Approach to the Fifth Five Year Plan document, the first decade 1951—1960 achieved a trend-rate of growth of only 3.8 per cent and the second decade 1961—70, only 3.7 per cent as against higher rates of growth assumed in the Plans. Obviously against a high rate of growth of population, these rates of growth of the economy could not bring about the required improvement in living standards

(b) and (c) A brief assessment of the performance in regard to two factors of a rising rate of growth and declining rate of growth of population has been indicated in paragraphs 4 to 6 of the Approach to the Fifth Plan Document

(d) The basic considerations are set out in Chapter VI of the Approach Document